### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **04.06.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)** 

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025 For Condone Delay IA No. 683/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd. Vs Anil Kumar Ohja Promotor and Managing Director (Suspended), SLO Industries Ltd. & 2 Ors.	Mr. K Pawan Jhabakh	
2.	Comp App (AT) (CH) No. 50/2025	G Senthil Raj Vs Indo Mikasa Green Lightning Pvt. Ltd. & 4 Ors	Ms. Rohini Ravikumar	
3.	Comp App (AT) (CH) (Ins) No. 230/2025 For Exemption IA No. 663/2025 For Stay IA No. 664/2025 For Urgent Listing IA No. 689/2025	JM Financial Asset Reconstruction Company Ltd Vs Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	
4.	Comp App (AT) (CH) (Ins) No. 244/2025 For Stay IA No. 684/2025 For Injunction IA No. 685/2025 For Additional Docs IA No. 686/2025	Muthoot Fincorp Ltd. Vs CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt. Ltd.	Mr. T Sai Krishnan	Mr. AG Sathyanarayana For Caveator
5.	Comp App (AT) (CH) (Ins) No. 250/2025 For Stay IA No. 708/2025 For Exemption IA No. 709/2025	Punjab National Bank & 4 Ors. Vs Kamachi Industries Ltd & Anr.	Mr. CV Shailendhran	Ms. Madhupreetha Elango For Caveator
6.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Condone Delay IA No. 523/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. N Srinivas Jayaprakash (Vakalat not filed)	

## Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025  (With defects)	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. N Srinivas Jayaprakash (Vakalat not filed)	

## For Orders/Clarification (Dismissed)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 901470/2025	Shakti Bhushan Vs	Mr. Shakti Bhushan (Party-in-person)	
	(9805111/01470/2024)	Titan company Ltd		

# For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No. 240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner, EPFO & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan R2/Liquidator
10.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No. 1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E.Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	King & Partridge R1-R4, R7 Ms. C Keerthana R6
11.	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors.	Ms. Rubina Q	Mr. Sandeep Kumar Ambalavanan R11
12.	IA No. 705/2023 (For Condone Delay) & IA No. 1289/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund (SASF) Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd. & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1

13.	IA No. 103/2025	CS Hari Kumar	Mr. Sai Srujan Tayi	
	(For Condone Delay) &	Vs		
	IA No. 104/2025	Sovereign Developers		
	(Delay in refiling)	and Infrastructure Ltd.		
	in	Rep by its RP,		
	Comp App (AT) (CH)	V Balakrishnan		
	(Ins) No. 22/2025			
	For Stay			
	IA No. 102/2025			

## For Direction

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
15.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
16.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
17.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
18.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
19.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors. Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd. & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5

20.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murth	
21.	Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner II, EPFO Vs Panyam Cements and Mineral Industries Ltd. & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
22.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
23.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
24.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL- R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
25.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd. Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1
26.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt. Ltd & 5 Ors.	Mr. Ujjwal Jain	
27.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt. Ltd.& AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Ms. MV Lakshmi	Mr. P Ramesh Babu- R1

# For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
28.	TA (AT) No. 246/2021	Kamini Metalliks Pvt.	Mr. Abhijeet Swaroop	Ms.Varsha Banerjee R1
	(Comp App (AT) (Ins)	Ltd.		Mr. T Ravichandran R2
	No. 873/2020	Vs		
	For Stay	Indian Renewable		
	IA No. 2373/2020	Energy Development		
	For Exemption	Agency Limited & Anr		
	IA No. 2374/2020)			

29.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad & Anr. Vs Shresht Industries Pvt. Ltd.	Mr. Deep Tarun Bisht	Mr. Y Hema Chander
30.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalatirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
31.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No. 779/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran- R2
32.	Comp App (AT) (CH) (Ins) No. 372/2022 For Exemption IA No.872/2022 For Stay IA No.873/2022	VGP Finances Ltd. Vs Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr. WITH	M/s Shivakumar & Suresh	Mr.AG Sathyanarayana R1 Mr.Rohan Rajasekaran R2
33.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erstwhile RP of Neptune Inflatables Ltd. & Anr	Ms. Niharika Ahluwalia	Mr.AG Sathyanarayana R1 Mr.Rohan Rajasekaran R2
34.	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
35.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
36.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
37.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Ms. Alpa Jain, PCS Mr. S Kishandan	Ms. I. Kalaivani, PCS R1-R3
38.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

### 02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

### For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
40.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <a href="https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf">https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</a>
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>

By order of Hon'ble Member (Judicial)

Chennai Bench

### Copy to:

1. Notice Board

2. Website: www.nclat.nic.in